To,

The Chief Commissioner of Customs,
Mumbai Zone-I, New Custom House
Ballard Estate
Mumbai- 400001

Subject: Declaration of result of withheld candidates of CGLE 2011- collection of dossiers of selected candidates for the post of Inspectors (PO)- reg.

Sir,

In supersession of Board’s letter of even no. dated 20/02/2019 and on the basis of additional result of CGLE 2011, in pursuance of Supreme Court’s decision, Staff Selection Commission (SSC) has recommended 01 Inspectors (PO), for appointment in CBIC. In this regard, the letter F.No. 36/3/2013-CGL/NOM/NWR dated 29/01/2019 received from SSC (NWR) is enclosed at Annexure I. It has been decided that the appointment shall be made against existing vacancies of 2018.

2. In this regard, the respective Cadre Controlling Authority is requested to depute responsible officer to collect the Dossier of the allocated candidate containing his application and other documents.

3. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT’s OM dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board. Besides, the pre-appointment formalities enumerated at Para 3 & 4 of the said SSC’s letter may also be complied with.
4. The Dossiers of the candidate who does not qualify in the medical examination or does not fulfil other requirements may be returned to the Staff Selection Commission with a Certificate to that effect, under intimation to the Board.

5. The offer of appointment should be sent only by Registered Post. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the Staff Selection Commission under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

6. You are requested to kindly ensure that joining status report may be sent to the Board positively. **It may please be noted that any request of the candidate for re-allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

7. Board’s letter of even no. dated 20/02/2019 is hereby withdrawn with immediate effect.

Yours faithfully,

Encl: as above.

Copy to: (i.) The Chief Commissioner of Central GST, Mumbai Zone-I, New Central Excise Building 115, M.K Road, Opp. Church Gate, Mumbai- 400020

(ii.) The Director General (DGHRD, HRM-II) Directorate General of Human Resource Development Customs & Central Excise, 409/8, Deep Shikha Building Rajendra Place, New Delhi- 110008

Deputy Secretary to the Govt. of India

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To

Shri B K Manthan
Under Secretary (AD&I&A)
CBEC (Deptt. of Revenue)
GR. Floor, HUDCO Vishala Building,
Bhikaji Cama Place, RK PURAM,
New Delhi-66

Sub: Declaration of result of withheld candidates of CGLE-2011—Forwarding the dossiers of selected candidates for the post of Inspector (Preventive Officer) regarding.

Sir,

Please find enclosed herewith the dossier of 01 candidate whose result was withheld by the Commission but now he has been declared selected by the Commission vide letter No. 18/08/2011-C-1/1 (Vol-I) dated 27/06/2018 (Copy enclosed) for the post of Inspector (Preventive Officer). The details of the candidates are given hereunder:

<table>
<thead>
<tr>
<th>S.No</th>
<th>Roll No.</th>
<th>Name</th>
<th>Cat. 1</th>
<th>Cat. Sel</th>
<th>Rank</th>
<th>Posting at</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>1801505058</td>
<td>Pravesh</td>
<td>UR</td>
<td>UR</td>
<td>SL/I/308</td>
<td>Maharashtra, Dadar &amp; Nagar Haveli / Inspector (Preventive Officer)</td>
</tr>
</tbody>
</table>

2. The dossier contains following documents:
   i. Application form.
   ii. Date of Birth Certificate.
   iii. Certificate relating to the Essential Qualification as on date prescribed in the Notice of the exam.
   iv. Candidate’s claim in respect of age relaxation, if any.
   v. In respect of OBC candidates the guidelines regarding creamy layer status be strictly followed.
   vi. Undertaking given by the candidate.

Contd......P/2
vii. Commission’s copies of Admit Certificates or first page of OMR sheet.

viii. Candidate’s Result, Rank, Category, etc. may be checked with the result enclosed herewith.

ix. Copy of OMR sheet.

3. All certificates/testimonials related to D.O.B., essential qualification, caste certificate including OBC certificates as per Govt. of India list of OBCs, may please be verified/checked with reference to the result and cut off dates mentioned in notice of exam, from the originals completing all other formalities in accordance with instruction/guideline contained in DOPT OM No. 9/23/71 Estt (D) dated 06-June-1978 & OM No. 35015/2/93-Estt(D) dated 09-Aug-1995 before issuing offer of appointment. If any candidate does not have requisite certificate(s), further necessary action may be taken at your end.

4. Signatures, left thumb impressions, handwritings obtained on the admission certificates at different stages of the exam and that on application form may also be checked thoroughly before issuing offer of appointment. In case of any mismatch or doubt, opinion of GEQD/CFSL may be obtained for ascertaining impersonation at any stage of recruitment. If impersonation is confirmed from GEQD/CFSL report, the candidature may be cancelled. The name and Roll No. of such candidate may please be intimated to this office to debar him from future examinations conducted by the Commission.

5. Receipt of the dossier may please be acknowledged.

End: [01] dossier only.

Yours faithfully,

[Signature]

[29/1/19]

[Name]

DEPUTY REGIONAL DIRECTOR

Copy to:-

The Under Secretary (C-I/I). Staff Selection Commission, Block No. 12, CGO Complex, Lodhi Road, New Delhi-110003 w.r.t his letter No. 18/08/2011-C-I/I (Vol-I) dated 27/08/2018 for information please.
<table>
<thead>
<tr>
<th>S.No.</th>
<th>Roll No.</th>
<th>Rank</th>
<th>Name of the Candidate</th>
<th>Cat Sel</th>
<th>State allocated by SSC</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>1801505058</td>
<td>308</td>
<td>Pravesh</td>
<td>9</td>
<td>Mumbai Customs</td>
</tr>
</tbody>
</table>